



NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

17

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/646/2017  
NAME OF THE PETITIONER(S) : GIMPEX PVT LTD  
NAME OF THE RESPONDENT(S) : SURANA POWER LTD  
UNDER SECTION : 9 RULE 6

S.No.	Name (in Capital)	Represented by	Signature
	P.V. Preja	Counsel for Respondent	
	A. Abdul Hameed For PDR Partners	Counsel for petitioner.	

**ORDER**

Counsels representing both the parties are present and made submissions.  
Counsel for petitioner prayed for time to file a memo to withdraw one of the  
connected petitions. Time is enlarged at request. Put up on 14.12.2017.

-sd-

S Vijayaraghavan  
Member (Technical)

-sd-

K Anantha Padmanabha Swamy  
Member (Judicial)